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## (2012) 02 J&K CK 0005

## Jammu & Kashmir High Court (Srinagar Bench)

Case No: Others Writ Petition (OWP) No. 725 of 2008

VIOM Networks Limited and

Others

**APPELLANT** 

Vs

State of Jammu & Kashmir and

Another

**RESPONDENT** 

Date of Decision: Feb. 6, 2012

## **Acts Referred:**

• Constitution of India, 1950 - Article 14, 19, 19(1)(g), 245, 246

• Jammu and Kashmir Entry Tax On Goods Act, 2000 - Section 2, 2(b), 2(d), 2(e), 2(h)

Hon'ble Judges: Muzaffar Hussain Attar, J

**Bench:** Single Bench

Final Decision: Dismissed

**Judgement**